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Title: Introduction of the International Financial Services Centres Authority Bill, 2019.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Madam, I beg to move for leave to introduce a Bill to provide for the establishment of an Authority to develop and regulate the financial services market in the International Financial Services Centres in India and for matters connected therewith or incidental thereto.*(Interruptions)*

HON. CHAIRPERSON: Shri Adhir Ranjan Chowdhury.

....*(Interruptions)*

माननीय सभापति: प्रश्न यह है:

“कि भारत में अंतर्राष्ट्रीय वित्तीय सेवा केन्द्रों में वित्तीय सेवा बाजार विकसित और विनियमित करने हेतु एक प्राधिकरण स्थापित करने के लिए और उससे संबंधित या उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए । ”

प्रस्ताव स्वीकृत हुआ ।

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SHRIMATI NIRMALA SITHARAMAN: I introduce** the Bill.
(Interruptions)

... (*Interruptions*)

HON. CHAIRPERSON : Item No. 13 – Shri Mansukh L. Mandaviya.

... (*Interruptions*)

14.05 ½ hrs